NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL : CP/76/2017 **PETITION NUMBER** : SOUTHERN GROUPU INDUSTRIES PVT LTD NAME OF THE APPLICANT **UNDER SECTION** : 230

SIGNATURE S.No. NAME (IN CAPITAL) **DESIGNATION**

REPRESENTATION BY WHOM

Joins Dinder 0/0. 12 Dr

G. V. MOHAN KUMAL

Course der Pretitioner Courthr

ORDER

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)

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